

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3956
ANSWERED ON:20.03.2015
WORKING NORMS FOR DOCTORS
Kher Smt. Kirron

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has prescribed the norms regarding working hours for doctors and other medical professionals across hospitals in the country in order to ensure that they are not overworked;
- (b) if so, the details thereof;
- (c) whether the Government has details of average number of hours put in by the medical professionals/ doctors per day in the country; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (d): Health is a State subject and prescribing duty norms for the doctors and other medical professionals is the responsibility of the States, Hence no information regarding working hours of doctors and other medical professionals working in State Government Hospitals is available in the Ministry of Health and Family Welfare . However, as far as the Central Government Hospitals are concerned, the working hour of doctors and other medical professionals normally do not exceed 40 hours per week, except in case of exigencies.